

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 203 of 2017 (SZ)**

**Between:**

I. Margo,  
S/o. Issac Nadar,  
Correspondent,  
Reach Matric Higher Secondary School,  
Ottupattarai,  
Coonoor-643 105.  
The Nilgiris District.

... Applicant

AND

The Commissioner,  
Coonoor Municipality,  
The Nilgiris District .  
3 others

... Respondents

**COMPLIANCE-CUM-PROGRESS REPORT FILED BY THE DISTRICT  
COLLECTOR, THE NILGIRIS, SECOND RESPONDENT**

1, S P Amrith, I.A.S, aged 33 years, the District Collector, The Nilgiris, the second Respondent in this Original Application, having office at Collectorate, Udthagamandalam, submit this compliance-cum-progress report, as follows:

2. It is submitted that the Hon'ble National Green Tribunal (SZ), during the hearing on 13.12.2021, directed this respondent to submit compliance-cum-progress report before the date of next hearing viz. 12.01.2022. In compliance, this Report is filed on behalf

4. It is submitted that Coonoor Municipality has carried out the removal of the legacy waste and biomining the same since January 2021, and as on 31.12.2021, a total of 4524.445 MT has been removed and processed. It is learned that as on 31.12.2021, waste to the tune of less than 20 MT is to be removed, which is said to be delayed for the reason they could not be removed using machineries and need to be employing men and to be removed by hand alone remains.

  
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8. It is further submitted that the dumping locations in the Coonoor Municipality were inspected by the District Environmental Engineer on 05.01.2022, and reported that waste slid in to the Tea Estate of Thiru I Margo, the Applicant in this application, the legacy waste in the erstwhile Ottupattarai dumpsite and the present Resource Recovery Centre, the plastic waste mixed with silt, that were kept adjacent to the erstwhile IL & FS shed in western side, legacy waste lied in the western side of IL&FS shed, legacy waste lied in the valley in the north western side of IL&FS shed were found completely removed, subjected to biomining and disposed with. It is also reported that the erstwhile dump location at Ottupattarai has been landscaped with grass. Similarly, the area where legacy waste lie in the western side of IL & FS shed has been also pitched with grass.

9. It is also reported by the District Environmental Engineer that waste to the tune of around 4 to 6 MT, which lies in the valley between Karadipallam Road and the Ottupattarai Resource Recovery Centre Road, and about 3 MT of waste lying at the southwest end of the land adjoining to IL & FS shed, alone are yet to be removed. It is informed by the Municipal Authorities that till 31.12.2021, 4524.445 MT of wastes are removed and the remaining waste lie in two locations, amounting 7 to 9 MT, which would be removed before 15.01.2022 and the difficulties in the terrain of the location and unstable subsoil condition are said to be reason for non-completion of the removal and the same was confirmed by the District Environmental Engineer. The Commissioner, Coonoor Municipality has been instructed to complete the removal of these waste before 15.01.2022, with due caution, employing sufficient safety measures for the workmen employed.

10. It is respectfully submitted that the wet organic wastes generated in Coonoor Municipality is managed by composting. The composting is carried out through Micro Composting and Wind Row Composting. The Micro Composting Centre, located adjacent to "Uzhavar Sandhai", which is operated by RDO Trust, Yellanalli and the Wind Row Composting is carried out at the erstwhile IL&FS Shed at Ottupattarai, which is operated by Clean Coonoor Organization. The dry wastes are segregated at the Resource Recovery Centre at Ottupattarai, and sent for beneficial uses. The rags, diapers and

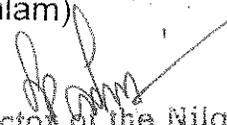
  
Collector of the Nilgiris  
Udhagamandalam.

sanitary napkins are subjected to controlled high temperature burning, at the Resource Recovery Centre premises. The Resource Recovery Centre premises at Ottupattarai is managed and maintained by Clean Coonoor Organization. The District Environmental Engineer, after inspection on 05.01.2022, reported that the performance of the solid waste management system by Coonoor Municipality is satisfactory. The District Environmental Engineer has been instructed too periodically monitor the operations of Micro Composting Centre and the Wind Row composting.

12. It is submitted for the kind consideration of the Hon'ble National Green Tribunal (SZ) that the performance of Coonoor Municipality in managing the Municipal Solid Waste generated is satisfactory. As regards the removal and biomining of the legacy waste, even though Coonoor Municipality assured to complete the same by June 2021, they have now completed the same, and the waste remain to be removed is less than 10 MT only, which need to be removed with caution, since the location is very steep, and covered with bushes. As such, the Hon'ble National Green Tribunal(SZ) may consider that the biomining of waste process is complete.

13. Therefore, it is respectfully prayed that this Hon'ble Tribunal to accept the Compliance-Cum-Progress Report being submitted by this Respondent and pass such other orders the Hon'ble Tribunal considers deem fit in the facts and circumstances of the case.

(Dated this 6<sup>th</sup> day of January, 2022, at Udhagamandalam)

  
Collector of the Nilgiris  
Udhagamandalam

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#### VERIFICATION

I, S P Amrith, I.A.S., District Collector, The Nilgiris District, do hereby verify that the contents above mentioned are true and correct to the best of my knowledge, belief and information, and I have not suppressed any material fact.

  
Collector of the Nilgiris  
Udhagamandalam

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